

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/10344/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the 16th November, 2022.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/324/22, dtd. 15.11.2022

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.11.2022**, as prayed for. The Counsellor, Family Court No. III, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2004/10345/dated , 16-11-2022

Copy to.

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

P. K. K.